

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)


Circular

No:- 05 of 2024/RG/GS

Dated:- 06.05.2024

In supersession of the earlier circular on the subject, it is notified that henceforth, all the documents / annexures in any language other than English appended with the appeals / petitions / applications etc., filed in the High Court of J&K and Ladakh shall also contain English translation version of the same by the parties.

By Order


6/5/24.


(Shahzad Azeem)
Registrar General

No: 16296-320/RG/GS

Dated: 06.05.2024

Copy of the above forwarded to:

1. Principal Secretary to Hon`ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon`ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrars Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
7. Registrar Computers, High Court of J&K and Ladakh, Srinagar.
....for information and necessary action.
8. I/C NIC, High Court of J&K and Ladakh, Srinagar, for uploading the same on the official website of the High Court.
9. I/C Library, High Court Wing Srinagar/Jammu, for information and keeping record of the same
10. Order file.


6/5/24.

Registrar General